

entrusted with the task of monitoring the performance of enterprises providing infrastructural facilities and services and take steps to improve their working;

(ii) Injection of additional investment in balancing facilities and captive power plants wherever required;

(iii) Better utilisation of generating capacity and consequent higher power generation from the existing power plants. Task forces have visited the power plants which have not been operating satisfactorily to suggest remedial measures to improve generation.

(iv) On the basis of the recommendations of the National Workshop on Higher Production and Productivity convened by the Bureau of Public Enterprises, action plans for higher production in the second half of 1980-81 were drawn up. An informal Coordination Committee has also been set up to follow up the progress of these plans;

(v) Regular monitoring by the concerned administrative Ministries and Departments through quarterly performance review meetings in respect of individual enterprises.

(b) The Expert Committee on Public Enterprises has so far submitted its report to the Government on the enterprises in Coal and Fertilizer Sectors.

Increase in rates of conveyance allowance of field officers and employees

*783. SHRI DOONGAR SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether Government take into consideration appropriate increase in the rates of conveyance allowances on

such field officers and employees who maintain their own conveyance in the discharge of their duties at the time of increase in the fuel prices;

(b) whether Government are aware that due to non-increase in the rates of conveyance allowances immediately after the increase in the fuel prices, the efficiency of the technical staff and other personnel suffers due to the fact that the old rates become uneconomic;

(c) whether the matter is under consideration now for increase in such allowances; and

(d) if so, how long it will take to do so?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a to (d). The rates of conveyance allowance are periodically reviewed by the Government keeping in view increase in fuel prices. While reviewing the rates other factors such as the continued need to reduce consumption of scarce petroleum products and the need for economy in administrative expenditure consistent with efficiency are also kept in view. The rates of conveyance allowance were recently reviewed and have since been increased with effect from 6.2.81.

Business relationship between M/s. Socied-Ide-de-Fomento and M/s. Wambesco International B. V. Holland

7131. SHRI MOHAMMED ISMAIL: Will the Minister of FINANCE be pleased to state:

what is the business relation between Wambesco International B. V. Holland and M/s. Socied-Ide-de-Fomento Industrial Private Limited to whom M/s. Socied-Ide-de-Fomento Industrial Private Limited were remitting huge amount in U.S. Dollars through M/s. Sumitomo Corporation?